सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – II on 05.11.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1829 of 2026	Assitant Commissioner, Central CGST Division-Sonipat, Rohtak Commissionerate Vs. Anil Kumar Mittal Resolution Professional of Bhupesh Steel Pvt. Ltd.	**05.11.2026**	**16.11.2026**
2.	Comp. App. (AT) (Ins) No. 1922 of 2026	Yashvardhan Bandi Vs. Chaya Gupta & Anr.	**05.11.2026**	**16.11.2026**
3.	Comp. App. (AT) (Ins) No. 2038 & 2039 of 2026	Gayatri Apex Aura Welfare Association & Ors. Vs. Rajeev Sharma & Ors.	**05.11.2026**	**16.11.2026**
4.	Comp. App. (AT) No. 363 of 2026 & I.A. No. 7812 of 2026	Man Mohan Varma & Ors. Vs. Mars Mercantiles Pvt. Ltd. & Ors. **With**	**05.11.2026**	**17.11.2026**

5.	Comp. App. (AT) No. 364 of 2026	Man Mohan Varma & Ors. Vs. Pre- Stressed Udyog (India) Pvt. Ltd. & Ors.	**05.11.2026**	**17.11.2026**
6.	Comp. App. (AT) No. 391 of 2026	Ramesh Rama Narang Vs. Mona Rama Narang & Ors. **With**	**05.11.2026**	**16.11.2026**
7.	Comp. App. (AT) No. 392 of 2026	Narangs International Hotels Private Limited Vs. Mona Rama Narang & Ors.	**05.11.2026**	**16.11.2026**
8.	Comp. App. (AT) (Ins) No. 1913 of 2026 & I.A. No. 7262 of 2026	Authum Investment & Infrastructure Limited Vs. Mohit Bipinchandra Adatiya Liquidator of Ashapura Garments Ltd. & Anr.	**05.11.2026**	**21.12.2026**
9.	Comp. App. (AT) (Ins) No. 1972 of 2026	Hari Om Dixit Vs. Rajeev Sharma & Ors.	**05.11.2026**	**21.12.2026**
10.	I.A. No. 6797 of 2026 in Comp. App. (AT) (Ins) No. 1793 of 2026	Kailash T. Shah Successful Resolution Applicant of Maya Construction Company Pvt. Ltd. Vs. Rajendra Prasad Jhedu & Anr.	**05.11.2026**	**22.12.2026**

11.	Comp. App. (AT) (Ins) No. 1557 of 2025	CFM Asset Reconstruction Pvt. Ltd. Vs. Canterbury Real Tech Pvt. Ltd. **With**	**05.11.2026**	**28.01.2027**
12.	Comp. App. (AT) (Ins) No. 1558 of 2025	CFM Asset Reconstruction Pvt. Ltd. Vs. Elicit Realtech Pvt. Ltd. **With**	**05.11.2026**	**28.01.2027**
13.	Comp. App. (AT) (Ins) No. 1559 of 2025	CFM Asset Reconstruction Pvt. Ltd. Vs. Abet Buildcon Pvt. Ltd.	**05.11.2026**	**28.01.2027**
14.	Comp. App. (AT) (Ins) No. 1570 of 2025	The Secretary of State Acting Through the Export Credits Guarantee Department (Operating as UK Export Finance) Vs. Aaquaries Global Industries Ltd.	**05.11.2026**	**25.01.2027**
15.	Comp. App. (AT) No. 235 of 2025 & I.A. No. 54 of 2026	Shreya Sood Vs. Union of India, Ministry of Corporate Affairs **With**	**05.11.2026**	**27.01.2027**
16.	Comp. App. (AT) No. 230 of 2025 & I.A. No. 5717 of 2025	Rajesh Jain Vs. Union of India, Ministry of Corporate Affairs **With**	**05.11.2026**	**27.01.2027**

17.	Comp. App. (AT) No. 287 of 2025	Harsh Singh Vs. Union of India & Ors.	**05.11.2026**	**27.01.2027**
18.	Comp. App. (AT) No. 205 of 2026 & I.A. No. 3770 of 2026	Hydraulics & Pneumatics [India] LLP Vs. Anirudh Kumar & Ors.	**05.11.2026**	**27.01.2027**
19.	Competition App. (AT) No. 03 of 2026	Manoj Gupta (Proprietor, Mahalaxmi Steels) Vs. Competition Commission of India, (Through its Secretary) & Ors.	**05.11.2026**	**28.01.2027**
20.	Comp. App. (AT) (Ins) No. 647 of 2024 & I.A. No. 5421, 5422, 5423 of 2024 **(With Defects)**	Anil Nair Vs. Romi Surendra Madhani & Anr.	**05.11.2026**	**11.01.2027**
21.	Comp. App. (AT) (Ins) No. 1812 of 2025	Devi Singh, Suspended Director Atma Ram House Investment Pvt. Ltd. Vs. Bhushan Power and Steel Ltd. & Ors. **With**	**05.11.2026**	**12.01.2027**
22.	Comp. App. (AT) (Ins) No. 1813 of 2025	Devi Singh, Suspended Director Atma Ram House Investment Pvt. Ltd. Vs. Bhushan Power and Steel Ltd. & Ors.	**05.11.2026**	**12.01.2027**

23.	Comp. App. (AT) (Ins) No. 127 of 2024 & I.A. No. 416 of 2024	Vikas Sacffolding Pvt. Ltd. Vs. Subodh Kumar Agarwal (Liquidator of BIL Infratech Ltd.)	**05.11.2026**	**25.01.2027**
24.	Comp. App. (AT) (Ins) No. 672 of 2024 & I.A. No. 2241 of 2024	WG. CDR. (Retd.) Jagannath Bhandari Vs. Gardenia India Ltd.	**05.11.2026**	**25.01.2027**
25.	Comp. App. (AT) (Ins) No. 757 of 2024 & I.A No. 2717 of 2024	Mandeep Malhotra Vs. Manoj Kumar, RP of Chuo Senko Advertising India Pvt. Ltd.	**05.11.2026**	**25.01.2027**
26.	Comp. App. (AT) (Ins) No. 946 of 2024 & I.A. No. 138 of 2026	Bank of India Vs. Akul Securities Pvt. Ltd. & Ors. **With**	**05.11.2026**	**28.01.2027**
27.	Comp. App. (AT) (Ins) No. 1144 of 2024 & I.A. No. 4102, 4103 of 2024 **(With Defects)**	Central Bank of India Vs. Akul Securities Pvt. Ltd & Ors. **With**	**05.11.2026**	**28.01.2027**
28.	Comp. App. (AT) (Ins) No. 1254 of 2024 & I.A. No. 4482 of 2024	Canara Bank Vs. Akul Securities Pvt. Ltd. & Ors.	**05.11.2026**	**28.01.2027**

29.	Comp. App. (AT) (Ins) No. 1073 & 1113 of 2024	Shashank Jayantilal Shah Vs. Bank of India	**05.11.2026**	**28.01.2027**
30.	Comp. App. (AT) (Ins) No. 1130 of 2024	Yogeshkumar Jashwantlal Thakkar & Ors. Vs. George Samuel RP for Jason Dekor Pvt. Ltd.	**05.11.2026**	**28.01.2027**
31.	Comp. App. (AT) (Ins) No. 1300 of 2024 & I.A. No. 2554 of 2025 **(With Defects)**	Vijay Dixit, Suspended Director Senior Builders Ltd. Vs. Umesh Gupta, RP & Ors.	**05.11.2026**	**29.01.2027**
32.	Comp. App. (AT) (Ins) No. 1325 of 2024	The Mauritius Commercial Bank Vs. State Bank of India & Ors.	**05.11.2026**	**18.01.2027**
33.	Comp. App. (AT) (Ins) No. 1386 of 2024 & I.A. No. 5041, 5042, 5043 of 2024	Secure Meters Ltd. Vs. Signet Products Pvt. Ltd.	**05.11.2026**	**19.01.2027**
34.	Comp. App. (AT) (Ins) No. 1137 of 2025	K.J. Diesels Pvt. Ltd. Vs. Nava Healthcare Pvt. Ltd.	**05.11.2026**	**21.01.2027**
35.	Comp. App. (AT) (Ins) No. 1199 of 2025	Pankaj Dayal Vs. Neeraj Arora & Ors.	**05.11.2026**	**25.01.2027**

36.	Comp. App. (AT) (Ins) No. 373 of 2026 & I.A. No. 1448, 1449 of 2026	Rupal Manish Patel (Suspended Designated Partner of Keya Buildtech LLP) Vs. Punit Handa (RP of Keya Buildtech LLP) & Ors.	**05.11.2026**	**25.01.2027**
37.	Comp. App. (AT) (Ins) No. 428 of 2026	Ourland Engineering Works Pvt. Ltd. Vs. Renaissance Fiscal Services Pvt. Ltd.	**05.11.2026**	**27.01.2027**
38.	Comp. App. (AT) No. 235 of 2018 & I.A. No. 1030 of 2023, 3630, 4068 of 2026	Tirumala Infrabuild Pvt. Ltd. & Ors. Vs. IDIO Construction & Industries (India) Ltd. & Ors. **With**	**05.11.2026**	**12.01.2027**
39.	Contempt Case (AT) No. 6 & 7 of 2024 in Comp. App. (AT) No. 235 of 2018	Karnveer Singh Vs. Rajnikant & Ors.	**05.11.2026**	**12.01.2027**
40.	Comp. App. (AT) No. 161 of 2021	The Registrar of Companies Vs. Protrans Supply Chain Management Pvt. Ltd.	**05.11.2026**	**19.01.2027**
41.	Comp. App. (AT) No. 111 of 2023	Omega Icehill Pvt. Ltd. & Ors. Vs. Anil Agrawal **With**	**05.11.2026**	**20.01.2027**

42.	Comp. App. (AT) No. 129 of 2023 & I.A. No. 2771, 2772 of 2024	Anil Agrawal Vs. Omega Icehill Pvt. Ltd. & Ors.	**05.11.2026**	**20.01.2027**
43.	Comp. App. (AT) No. 64 of 2024	North Eastern Regional Agricultural Marketing Corporation Ltd. (NERAMAC) & Ors. Vs. Registrar of Companies (ROC), Guwahati	**05.11.2026**	**20.01.2027**
44.	Comp. App. (AT) No. 195 of 2024 & I.A. No. 4353 of 2024 **(With Defects)**	Samar Mohan Ranga (Ex-Director of M/S Primary Estates and Developers Private Limited) & Ors. Vs. Dy. Commissioner of Income Tax, Circle (1) Chandigarh & Anr.	**05.11.2026**	**22.01.2027**
45.	Comp. App. (AT) No. 229 of 2024 & I.A. No. 5079 of 2024	Balwant Singh Kanda Vs. Kanda Auto Pvt. Ltd. & Ors.	**05.11.2026**	**25.01.2027**
46.	Comp. App. (AT) No. 239 of 2024 & I.A. No. 2338, 2339 of 2025	Satwant Singh Vs. Pure Drinks Ltd. & Ors.	**05.11.2026**	**27.01.2027**
47.	Comp. App. (AT) No. 345 of 2024	J.V.A. Enterprises Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi and Haryana	**05.11.2026**	**27.01.2027**

48.	Comp. App. (AT) No. 357 of 2024 & I.A. No. 1170 of 2026	Western Hotels Pvt. Ltd. Vs. Geetak D. Bhalla	**05.11.2026**	**28.01.2027**
49.	Comp. App. (AT) No. 28 of 2025	Sandvik Asia Employees' Union Vs. Sandvik Asia Pvt. Ltd.	**05.11.2026**	**28.01.2027**
50.	Comp. App. (AT) No. 42 of 2025	Nexengg Consultancy Pvt. Ltd. & Ors. Vs. Registrar of Companies Income Tax Officer Ward 18(3), New Delhi & Anr.	**05.11.2026**	**08.01.2027**
51.	Comp. App. (AT) No. 147 - 151 of 2025	Adore Infrasmith Pvt. Ltd & Ors. Vs. Energy Building Solutions Pvt. Ltd. & Ors. **With**	**05.11.2026**	**08.01.2027**
52.	Comp. App. (AT) No. 144 of 2025	Beatific Private Ltd. Vs. Energy Building Solutions Pvt. Ltd. **With**	**05.11.2026**	**08.01.2027**
53.	Comp. App. (AT) No. 154 of 2025	Pradip Sharma Vs. Energy Building Solutions Pvt. Ltd.	**05.11.2026**	**08.01.2027**

54.	Comp. App. (AT) No. 172 of 2025 & I.A. No. 4459 of 2025	Adhir Potdar Vs. NAS Mycotech Pvt. Ltd. & Ors.	**05.11.2026**	**11.01.2027**
55.	Comp. App. (AT) No. 320 of 2026	Vinay Ramkishan Agarwal and Anr. Vs. Creative Hi Tech Container Pvt. Ltd. And Ors.	**05.11.2026**	**12.01.2027**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar